

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: NOVEMBER 02, 2015

No. 2428 /JR(S)/2015

Sri **Piyush Tiwari**, Civil Judge, Senior Division, Jalaun at Orai to be Chief Judicial Magistrate, Jalaun at Orai in the vacant Court.

No. 2429 /JR(S)/2015

Sri **Raju Prasad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat vice Sri Prabhat Kumar Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar/ Kanpur Dehat.

No. 2430 /JR(S)/2015

Sri **Prabhat Kumar Yadav**, Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat.

No. 2431 /JR(S)/2015

Sri **Alok Kumar Srivastava**, Additional Chief Judicial Magistrate, Bahraich is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 2432 /JR(S)/2015

In partial modification of the Court's Notification No. 2161/JR(S)/2015 dated 15.10.2015, Smt. **Archana Yadav**, Additional Civil Judge, Junior Division, Shikohabad, Firozabad is promoted and posted as Additional Chief Judicial Magistrate, Firozabad.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Firozabad.

No. 2433 /JR(S)/2015

In partial modification of the Court's Notification No. 2066/JR(S)/2015 dated 15.10.2015, Smt **Archana Rani**, Civil Judge, Junior Division, Bahraich is promoted and posted as Civil Judge, Senior Division, Bahraich in the vacant Court.

No. 2434 /JR(S)/2015

In partial modification of the Court's Notification No. 2070/JR(S)/2015 dated 15.10.2015, Sri **Vishnu Pratap Singh**, Civil Judge, Junior Division, Purva, Unnao is promoted and posted as Additional Chief Judicial Magistrate, Unnao.

BY ORDER OF THE COURT

Sd/-

(REKHA DIKSHIT)

I/c REGISTRAR GENERAL

No. 570 /JR(S)/2015 Dated: Allahabad : November 02, 2015

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
5. The Senior Registrar (Judicial), High Court, Allahabad.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Bahraich, Firozabad, Jalaun, Ramabai Nagar and Unnao. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
10. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.

15. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Bahraich, Firozabad, Jalaun, Ramabai Nagar & Unnao (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)